**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.438/KB/32017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

| Name of the Company |                          | CESC Infrastructure Limited & Ors.                              |                        |                     |
|---------------------|--------------------------|---|------------------------|---------------------|
| Under Section       |                          | 230-232   |                        |                     |
| SI.<br>No.          | Representa               | nation of Authorized<br>tive (IN CAPITAL<br>ETTERS)             | Appearing on behalf of | Signature with date |
| 2.                  | Mr. S. N. M<br>Mr. D. N. | lockherjee, Shr. Advocati<br>Chavma, Advocati<br>owal, Advocati | For the Applicants     | Jule<br>23/10/17    |

## ORDER

Ld. Counsel for the petitioners are present.

Heard. Reserved for order.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)